

(b) how many persons are from peasant stock among those who received training; and

(c) what special care is being taken to recruit peasants' sons for this training?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) 19 since 1957-58.

(b) The records maintained do not provide this information.

(c) At the time of selection, care is taken, to give preference to belonging to Scheduled Castes and Scheduled Tribes and other backward communities subject to the candidates fulfilling the prescribed qualifications.

Locust Control

765. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether an agreement was signed between the Government of India and the United Nations Food and Agriculture Organisation for conducting operational research on locust control in the Indo-Pakistan border area;

(b) the estimated expenditure which is likely to be incurred on this project in the current financial year;

(c) how this expenditure would be met; and

(d) when the scheme is expected to operate?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes, Sir.

(b) and (c). According to the Agreement, the Government of India will have to bear the expenditure on account of petrol, oil and lubricant for the aeroplanes to be used by the operational Team, propulsion charges and maintenance of the ground transport and other miscellaneous facilities. The expenditure to be incurred thereon is estimated at Rs. 55,000 and

the same would be met out of the sanctioned budget grant of the Directorate of Plant Protection, Quarantine and Storage.

(d) The scheme is to operate with effect from the 12th August, 1962.

Theft of Telegraph Wire

766. Dr. L. M. Singhvi: Will the Minister of Transport and Communications be pleased to state:

(a) the total loss of telegraph wire on account of thefts during the year 1961-62; and

(b) the measures being taken to curtail these losses from such widespread pilferage?

The Deputy Minister in the Ministry of Transport and Communications (Shri B. Jagavati): (a) The total loss of telegraph wire on account of thefts during 1961-62 was 2,29,389 Kgms valued at Rs. 12,57,840/-.

(b) The question is essentially one of Law and Order. The thefts are brought to the notice of the respective States Governments and close liaison is being maintained by Circle authorities with State Police authorities to apprehend the culprits. In addition, the following steps have also been taken:—

- (1) Increase of liability to punishment for the offence.
- (2) Replacement of copper wire by copper weld wire in theft affected areas and
- (3) Replacement of overhead lines by underground cables on the main trunk routes.

Heart Disease

767. Shri K. N. Tiwary: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the preliminary studies carried out in the Departments of Medicine and Pathology at S.N. Medical College, Agra.

have shown that gram can be effectively used in curing heart patients; and

(b) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The workers in the department of Medicine and Pathology at S.N. Medical College, Agra, do not claim that gram can be effectively used in curing heart diseases. The association of high cholesterol level in blood in coronary thrombosis is well known. Preliminary experiments carried out in Agra on albino rats have shown that Bengal gram has a property of reducing the raised serum cholesterol level in experimental rats. These observations are being repeated in these laboratories and if confirmed will be utilised for experiments on human volunteers.

रेल फाटकों पर रेल दुर्घटनायें

७६८. { श्री भक्त दर्शन :
श्री भगवत झा आजाब :

क्या रेलवे मंत्री २५ मई, १९६२ के तारांकित प्रश्न संख्या १०६४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि रेलवे के लेवल क्रॉसिंगों पर दुर्घटनाओं की रोक-थाम करने के लिये जो कदम उठाये गये हैं उनमें स्थिति में क्या सुधार हुआ है ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० वें रामस्वामी) : मई, १९६२ से तीन महीने की अवधि में समपारों पर जो दुर्घटनाएँ हुई उनकी संख्या इस प्रकार है :-

मई, १९६२	२६
जून, १९६२	१३
जुलाई, १९६२	५

दिल्ली का चिड़ियाघर

७६९. श्री भक्त दर्शन : क्या खरब तथा कृषि मंत्री ७ जून, १९६२ के तारांकित प्रश्न संख्या १३४८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली की जन्तुशाला में

जिस पशु चिकित्सक की नियुक्ति की जाने वाली थी, क्या उसने इस बीच अपना कार्यभार सम्भाल लिया है ; और

(ख) इस बीच उम जन्तुशाला के पशु-पक्षियों के रख-रखाव की व्यवस्था में सुधार करने के लिये और कौन-कौन-कौन से कदम उठाये गये हैं ?

खरब तथा कृषि मंत्रालय में राज्य मंत्री

(डा० राम सुभाष सिंह) : (क) अभी नहीं। केन्द्रीय लोक सेवा आयोग ने १४-७-६२ को इस पद के विषय में विज्ञापन दे दिया है। जब तक कि आयोग द्वारा इस पद के लिये कोई नियुक्ति नहीं हो जाती, पंजाब के पशु-चिकित्सक विभाग से एक पूर्णकालिक पशु-चिकित्सक की सेवाएँ प्राप्त करने के लिये प्रयत्न किये जा रहे हैं।

(ख) एक दूसरे चिड़ियाघर रेंजर की नियुक्ति की गई है। पशु-पक्षियों की देख-रेख के लिये एक चिड़ियाघर रेंजर की पूर्णकालिक रूप से नियुक्ति की गई है और दूसरा रेंजर खाने और राशन की वितरण की देखभाल करता है। केन्द्रीय कृषि मंत्री और इस मंत्रालय के दूसरे अधिकारी समय-समय पर चिड़ियाघर का निरीक्षण करते रहते हैं। कृषि मंत्री के निजी निरीक्षणों के फलस्वरूप पशु-पक्षियों की देखभाल के लिये विभिन्न दिशाओं में सुधार किये जा रहे हैं, जिनमें पशु-पक्षियों को खाना देने का समय और उनकी बांटे जाने वाली खुराक की मात्रा और परिमाण भी शामिल हैं।

Contamination of Water at Okhala

770. { Shri D. C. Sharma:
Shri Mohammad Elias:

Will the Minister of Health be pleased to state:

(a) whether heavy rain and overflow of the Barapulla 'nallah' conta-